

'B' Grade Clerks of Navy

4923. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 4287 on 17th December 1980 regarding representation made by the erstwhile B-Grade clerks of Navy and state:

(a) whether the decision has since been taken by Government on the said representation;

(b) if not, what efforts have been made during the last three months;

(c) if so, special efforts made, the reasons therefor; and

(d) when the decision is expected to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) to (d). The question of classification of the erstwhile 'B' Grade Clerks of the Navy as Upper Division Clerks consequent on the judgement of the Bombay High Court is being examined in detail keeping in view of the legal, financial and administrative implications. Efforts are being made to arrive at a decision as early as possible.

मूल्य वृद्धि के कारण आवंटन में वृद्धि करना

4924. श्री भार्तण्ड सिंह : क्या योजना मंत्री यह बताने की कृपा करेंगे कि मूल्य वृद्धि एक सतत प्रक्रिया होने के कारण योजना आयोग द्वारा इस वृद्धि को पूरा करने के लिये धनराशि आवंटित करते समय ही इन योजनाओं के लिये प्रावधान में आनुपातिक वृद्धि मंजूर न करने के क्या कारण हैं?

योजना और श्रम मंत्री (श्री नारायण दत्त तिवारी): कीमतों में लगातार वृद्धि होना आवश्यक नहीं है। उदाहरण के लिए थोक कीमतों के सूचकांक में 1975-76 में कमी दिखाई दी और अगले तीन वर्षों

में कीमतों में आपेक्षक स्थिरता रही। किसी भी हालत में, योजनागत स्कीमों के लिए धनराशियों के आवंटन के समय संबंधित योजना की अवधि में कीमतों में संभावित वृद्धि या योजनागत संसाधनों पर उसके प्रभाव को निर्धारित करना संभव नहीं है। इसलिए योजनागत स्कीमों के लिए धनराशियों के आवंटन के समय भविष्य में होने वाली कीमतों में वृद्धि के लिए गुंजाइश रखने के लिए कोई अनुभव निरपेक्ष कसाटी नहीं है।

Setting up of a Paper Mill in Nagaland

4925. SHRI CHINGWANG KON-YAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether in view of abundant forest resources and sufficient raw material it is proposed to set up medium paper mills in Nagaland; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). An integrated pulp and paper mill with a capacity of 33000 tonnes per annum is being set up at Tuli in Nagaland. There is no other proposal to set up any paper mill in Nagaland on the basis of forest raw materials.

Provision of Jobs for Ex-Servicemen by Directorate of Resettlement and Rehabilitation

4926. PROF. NARAIN CHAND PARASHAR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Directorate of Resettlement and Rehabilitation has ensured the provision of suitable jobs for the ex-servicemen during the current financial year;

(b) if so, the number of ex-servicemen who have been provided the jobs during the past three years,

separately, including the current financial year;

(c) the total number of ex-servicemen registered with the Directorate as on 31st March, 1979, 31st March 1980 and 15th March, 1981;

(d) whether any steps would be undertaken to accelerate the process of rehabilitation by provision of jobs on a larger scale; and

(e) if so, the nature of the steps contemplated?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL):

(a) Yes, Sir.

(b) The number of ex-service men, including officers, who were provided jobs through the Directorate General of Re-settlement during the past 3 years is as under:—

	1978	1979	1980
Officers	215	203	125
Other Ranks	3,109	2,109	3,216

In addition, a large number of ex-servicemen have been provided jobs through Employment Exchange-

(c) The figures of ex-servicemen registered with the Directorate General Resettlement are maintained by calendar years. These are as under:—

	1978	1979	1980
Officers	872	1210	1379
	21235	17760	22336

(d) and (e). The matter is receiving the attention of the Government.

I.A.S. and IPS Officers

4927 SHRI A. C. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of IAS and IPS Officers working in the country; and

(b) what is their number in each State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). Information is given in the Statement.

Statement

Number of IAS and IPS Officers in position as on 1.1.1981 Cadre-wise.

S.No.	Name of Cadre	No. of IPS officers in position	No. of IPS officers in position
1	2	3	4
1.	Andhra Pradesh	263	131
2.	Assam-Meghalaya	148	85
3.	Bihar	297	156
4.	Gujarat	175	84